



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**CONTEMPT PETITION NO.60/61/2021  
ORIGINAL APPLICATION NO.60/547/2018**

**DATED THIS THE 26<sup>TH</sup> DAY OF AUGUST, 2021**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh).

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore).

Rakesh Kumar, aged about 49 years, son of Late Shri Balwant Rai, resident of House No.4913, Aroria Street, Arya Smaj Chowk, Patiala, District Patiala (Punjab).

....Petitioner

(None for the petitioner)

Vs.

1. Ashutosh Gangal, General Manager, The Northern Railways, Baroda House, New Delhi-110001.
2. Nikhil Dongri, Senior Divisional Personnel Officer, Northern Railways, Ambala Division, Ambala Cantt., District Ambala.

.....Respondents

(By Advocate Sh. Yoge Putney – through video conference)

**O R D E R (ORAL)**



**PER: SURESH KUMAR MONGA, MEMBER (J)**

1. At the very outset, Sh. Yogesh Putney, learned counsel for the respondents stated that the order dated 20.02.2020 passed by this Tribunal in O.A. No.60/547/2018 has already become the subject matter of challenge before the Hon'ble High Court of Punjab and Haryana in Civil Writ Petition No.9532 of 2021, wherein while issuing notice of motion liberty was given to the respondents' counsel to get the contempt proceedings adjourned beyond the date fixed by the Hon'ble High Court. A copy of the order dated 23.08.2021 has also been placed on record by Sh. Putney.
2. In view of the above, we deem it appropriate to close the contempt proceedings so long as the aforesaid Writ Petition is pending before the Hon'ble High Court.
3. Accordingly, the Contempt Petition is closed with liberty to the petitioner to get it revived in the eventuality of dismissal of the aforesaid Writ Petition by the Hon'ble High Court.
4. Rule of the Court is discharged.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

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